

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 310
(IB)-1373(ND)2019
New IA- 1748/2024

IN THE MATTER OF:

M/s. Advance Cargo Movers (India) Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. SBS Transpole Logistics Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016 (Liq.)

Order delivered on 25.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Asmita Singh Adv., Adv. Harshit Goel, Adv. and
Adv. KV Vibhu Prasad

For the Liq. : Adv. R.K. Srivastava

For the RP : RP Darshan Singh Anand

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 5:00 pm., let the matter be listed for hearing on 26.04.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)